

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

**Excise Appeal No.10816 of 2019
With
Excise Cross Objection No.10440 of 2019**

(Arising out of OIA-VAD-EXCUS-002-APP-509-2018-19 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

C.C.E. & S.T-Vadodara-ii

.....Appellant

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

VERSUS

M/s. Mohit Bulk Carriers

.....Respondent

Triveni House Tcx-N-119, Opp Shiv Hotel
Behind Canara Bank, GANDHIDHAM
GUJARAT-370201.

APPEARANCE:

Sh. G. Jha, Suptd. (AR) for the Appellant
Sh. Anil Gidhwani, Advocate for the Respondent

CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)

DATE OF HEARING: 09.09.2019
DATE OF DECISION: 09.09.2019

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10053 of 2019.

(Dictated and pronounced in the open court)

**(Raju)
Member (Technical)**